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and sought information from HHEC regarding transaction of buyer's credit. The bullion parties whose payments have been withheld by HHEC have followed the process of imports as per agreements which are identical to the agreement signed between ECL and HHEC, which is under investigation by CBI.

Unstarred Questions

Reduction in fabric production due to increase in yarn price

2397. SHRI HISHEY LACHUNGPA: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that fabric production have been reduced by small time powerloom weavers mainly due to increase in yarn prices;

(b) if so, the details thereof;

(c) whether any steps have been taken by Government to reduce the burden on these loom weavers to help them undertake the desired production;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) and (b) No, Sir. The estimated production of powerloom fabric during 2018-19 (Apr.-Oct.) is 22781 Million Square Meters (MSM) which was 22539 MSM during the corresponding period of 2017-18. Thus there is a 1% increase in powerloom fabric production.

(c) and (d) Yes, Sir. To avoid fluctuation in yarn price, Government has launched a Yarn Bank Scheme as one of the component of Power Tex India with effect from 01.04.2017 to 31.03.2020. The Scheme provides interest free corpus fund up to ₹ 2.00 crore to the Special Purpose Vehicle (SPV)/Consortium formed by powerloom weavers to enable them to purchase yarn at wholesale rate and give the yarn at reasonable price to the small weavers to avoid middleman/local supplier's brokerage charge on sales of yarn.

(e) Not applicable.

Setting up of new textiles mills

2398. SHRI VINAY DINU TENDULKAR: Will the Minister of TEXTILES be pleased to state:

(a) the number of textile mills which are operational in the country, State / UT-wise details thereof;

(b) whether a number of textile mills are lying inoperative/closed in the country and if so, the details thereof, state wise; and

(c) whether any scheme has been formulated to set up new textile mills in the country and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) As per the information available with the Office of Textile Commissioner, Mumbai, as on 31.10.2018, there are 1381 number of operational cotton/man-made fibre textile mills (Non-SSI) in the country. The State -wise number of operational mills is given in the Statement-I (*See* below).

(b) Yes, Sir. As per the information available with the Office of Textile Commissioner, Mumbai, as on 31.10.2018, there are 628 number of inoperative/ closed cotton/man-made fibre textile mills (Non-SSI), the State wise details is given in the Statement-II (*See* below).

(c) The role of the Central Government is to ensure a conducive policy environment, to facilitate in creating conditions favourable for the industry and encourage private entrepreneurs to set up units.

Statement-I

State-wise number of operational cotton/man-made fibre textile mills (Non-SSI) as on 31.10.2018

Sl.No.	State	No. of Mills
1.	Andhra Pradesh	109
2.	Dadra and Nagar Haveli	11
3.	Goa	1
4.	Gujarat	53
5.	Haryana	30
6.	Himachal Pradesh	15
7.	Jammu and Kashmir	1
8.	Jharkhand	1
9.	Karnataka	18
10.	Kerala	17
11.	Madhya Pradesh	40
12.	Maharashtra	134
13.	Odisha	3

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Sl.No.	State	No of Mills		
14.	Puducherry	8		
15.	Punjab	96		
16.	Rajasthan	40		
17.	Tamil Nadu	743		
18.	Telangana	27		
19.	Uttar Pradesh	14		
20.	Uttaranchal	6		
21.	West Bengal	14		
	Total	1381		

Unstarred Questions

Statement-II

State-wise number of inoperative/closed mills cotton/man-made fibre textile (Non-SSI) as on 31.10.2018

Sl.No.	State	No of Mills		
1.	Andhra Pradesh	23		
2.	Assam	7		
3.	Bihar	4		
4.	Chhattisgarh	1		
5.	Daman and Diu	1		
6.	Gujarat	44		
7.	Haryana	42		
8.	Himachal Pradesh	2		
9.	Jammu and Kashmir	1		
10.	Jharkhand	0		
11.	Karnataka	23		
12.	Kerala	17		
13.	Madhya Pradesh	20		
14.	Maharashtra	64		
15.	Manipur	1		
16.	Odisha	13		
17.	Puducherry	2		

Sl.No.	State	No of Mills	
18.	Punjab	19	
19.	Rajasthan	24	
20.	Tamil Nadu	236	
21.	Telangana	11	
22.	Uttar Pradesh	53	
23.	Uttaranchal	4	
24.	West Bengal	16	
	Total	628	

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Unstarred Questions

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Written Answers to

Share of textile items in exports

2399. SHRI ANIL DESAI: Will the Minister of TEXTILES be pleased to state:

(a) What is the share of textile items in the export market of the country and per centage of foreign exchange earnings from it;

(b) What is the quantum of textile items exported by Government and private sectors during the last three years; and

(c) What steps Governments has taken to promote Government participation in production and export of textile items?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) In 2017-18, India's overall merchandise exports stood at US\$ 303.38 bn and textile and apparel exports including handicrafts valued at US\$ 39.22 bn comprising 13% of overall exports of India.

(b) Quantum of India's textile and apparel exports during last three years is as follows:-

Values in Mn USD	2015-16	2016-17	2017-18			
Total T&A including Handicrafts	39,288	39,011	39,221			
Source: DGCI&S.						

(c) To promote Government participation in production and exports of textile and apparel products, Government has announced Special Package for garments and made-ups sectors. The package offers labour law reforms, additional incentives under ATUFS, enhanced duty drawback coverage and relaxation of Section 80JJAA of Income Tax Act. Further, the rates under Merchandise Exports from India Scheme